

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/200/2016

NAME OF THE PETITIONER(S) : Kanaiah Vikram Dixit

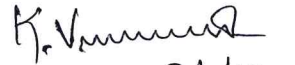
NAME OF THE RESPONDENT(S) : M/s Vcan Active Carbon Private Limited & 3 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

K. VENIGATES WARAN

Counsel for Respondent


20/7/17

A. M. ILANGO

Counsel for Petitioner.



ORDER

Counsel representing both the parties are present and submitted that the settlement talks between the parties are in progress. They sought time for reporting the final outcome of the talks. Considering their request, time extended. Put up on 21.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)